

BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

FIFTH REPORT

(Presented on 9.4.1990)

The Business Advisory Committee held a sitting on Monday, the 9th April, 1990.

2. The Committee recommend that discussions under Rule 193 on the following subjects may be held on 11th and 12th April, 1990 as per details given below:

(1) Communal situation in Gujarat and other parts of the country.

[On Wednesday, the 11th April, 1990 at 4 p.m. or on conclusion of the discussion and voting on the Demands for Grants under the control of Ministry of Defence.]

(2) Situation in Assam arising out of the terrorist activities of United Liberation Front of Assam (ULFA).

[On Thursday, the 12th April, 1990 at 6 p.m.]

NEW DELHI;
April 9, 1990

RABI RAY
Chairman,
Business Advisory Committee

Chaitra 19, 1912 (Saka)